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CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI

O. A. NO. 411/94

New Delhi this the 11th day of March, 1994

CORAL :

THE HON'BLE MR. J. P. SHARMA, MEMBER (J)  
THE HON'BLE MR. S. R. ADIGE, MEMBER (A)

C. K. Chaturvedi S/O D. R. Chaturvedi,  
R/O D 11, Andrews Ganj Extension,  
New Delhi - 110049. ... Applicant

None for the applicant

Versus

1. Union of India through  
Secretary, Ministry of  
Information & Broadcasting,  
Shastri Bhawan, New Delhi.
2. Director General,  
All India Radio,  
New Delhi. ... Respondents

O R D E R (CORAL)

Hon'ble Shri J. P. Sharma -

The case was taken up on 8.3.1994 when none appeared for the applicant. It was again taken up on 9.3.1994 when also none appeared for the applicant. Today the case was taken up twice, but none appears for the applicant. In view of this, this application is dismissed in default of prosecution.

*Arfahig*  
( S. R. Adige )

Member (A)

*✓*  
( J. P. Sharma )  
Member (J)

/as/